

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.11.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 668/9/HDB/2019
NAME OF THE COMPANY	S.P.Y Agro Industries Ltd
NAME OF THE PETITIONER(S)	P.Laxman Kumar & Company
NAME OF THE RESPONDENT(S)	S.P.Y Agro Industries Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Amir Bavani, [Dhir & Dhir Associates]	Adv.	9949216962.	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J. Basava seju		996678824	
A. Sanellye Rani			

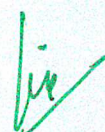
ORDER

Counsel for the Petitioner present. Ms. Sandhya Rani, counsel appeared for Respondent, filed vakalat and prayed time for filing counter. At her request, time is enlarged with a direction to furnish a copy of the counter to the other side. Put up the matter on 09.12.2019.



MEMBER TECHNICAL

Rk



MEMBER JUDICIAL